MINISTRY OF HOME AFFAIRS
NOTIFICATION

New Delhi, the 10th January, 2020

S.O. 172(E).—In exercise of the powers conferred by sub-section (2) of the section 1 of the Citizenship (Amendment) Act, 2019 (47 of 2019), the Central Government hereby appoints the 10th day of January, 2020, as the date on which the provisions of the said Act shall come into force.

[F. No. 26011/01/2015-IC-I(Part)]
ANIL MALIK, Addl. Secy.